

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 159

COMP.APPL/172(CH)2023
COMP.APPL/ 72(CH)2023
COMP.APPL/129(CH)2023
COMP.APPL/155(CH)2023
COMP.APPL/254(CH)2022
COMP.APPL/130(CH)2022
COMP.APPL/208(CH)2021
COMP.APPL/211(CH)2022
COMP.APPL/212(CH)2022

And

CP No. 149/Chd/Hry/2019

IN THE MATTER OF
Shivam R. Gupta

...

Petitioner

Versus

Richa Krishna Construction Pvt. Ltd.

...

Respondent

Under Section: 7(7) CA 2013
Rule: 11 of NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.06.2024.

Sd/-

Court Officer